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Title : Introduction of Criminal Law Amendment (Amending) Bill, 2006 (Omission of section 7, etc.)

SHRI MOHAN SINGH (DEORIA): I beg to move for leave to introduce a Bill further to amend the Criminal Law Amendment Act, 1932.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Criminal Law Amendment Act, 1932."

The motion was adopted.

SHRI MOHAN SINGH : I introduce the Bill.
